Written Answers [RAJYA SABHA] to Questions

••••• 3. Gujarat. 4. Haryana. 5. Himachal Pradesh. 6. Jammu & Kashmir. 7. Karnataka. 8. Kerala. 9. Madhya Pradesh. . 10. Maharashtra. 11. Manipur. 12. Orissa. 13. Punjab. 14. Rajasthan. 15. Tamil Nadu. 16. Uttar Pradesh. 17. West Bengal. 18. Arunachal Pradesh. 19. Delhi. 20. Goa.

21. Pondicherry.

House Building Co-operative Societies in Shahdara, Delhi

449. SHRI JANARDHANA REDDY: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government permitted some of the Co-operative House Building Societies in Shahdara, in February, 1977 to allot residential plots to their members;

(b) whether Government have received complaints that some of these Societies did not include the names of their original members in the draw of lots for allotment of plots; and

(c) if so, what action Government have taken or propose to take in this regard?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKAN-DAR BAKHT): (a) Yes, Sir. One such society was permitted in February, 1977.

(b) Yes, some members from the original list who are either reported to have resigned or declared default_ ers by the society have not been included for purposes of draw of lots for allotment of plots.

(c) All the members declared defaulters/ineligible by the society for allotment of plots were issued notices by the Delhi Administration and also given opportunity for personal hearing. Their cases have been referred to the Registrar, Cooperative Societies for taking a decision.

Inclusion of Thekadi Sanctuary in Kerala Under Project Tiger

450. SHRI SHRIKANT VERMA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government have received any proposal to bring Thekadi Sanctuary in Kerala as a reserve under Project Tiger; and

(b) if so, what are the details thereof and whether any decision has been taken in this regard?

THE MINISTER OF AGRICUL-TURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes, Sir.

(b) Proposal to include the Thekadı Sanctuary as a Tiger Reserve in the Central Sector Scheme of Project Tiger in the Ministry of Agriculture and Irrigation (Department of Agriculture) to protect a part of the wet evergreen ecosystem of the Tigerland is under active consideration of the Government.

महाराष्ट्र में कपास का उत्पादन

451. श्री देवराव पाटील : क्या कृषि ग्रौर सिंचाई मंत्री यह बताने की कृपा करेगं कि :

(क) 1975-76 तथा 1976-77 के वर्षों के दौरान महाराष्ट्र में कपास का 🕤 कितना उत्पादन हुग्रा है, ग्रौर

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(ख) क्या पिछले वर्षों की ग्रपेक्षा इत बर्षों में कपास के उत्पादन में कोई कमी ग्राई है, यदि हां, तो इसके क्या कारण है?

†[Production of cotton in Maharashtra

451. SHRI DEORAO PATIL: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the quantum of cotton produced in Maharashtra during 1975-76 and 1976-77; and

(b) whether there was any shortfall in the production of cotton in these years as compared to the production in the preceding year; if so, what are the reasons therefor?]

कृषि ग्रौर सिंचाई मंती (श्री सुरजीत सिंह बरन (ला): (क) तथा (ख) 1975– 76 में महाराष्ट्र में कपास का उत्पादन, 1974–75 में 17.17 लाख गांठो के रिकार्ड उत्पादन की तुलना में, लगभग 7.81 लाख गांठें था। 1975–76 में ग्रंकरण के समय ग्रधिक वर्षा होने के कारण फसलों को क्षति पहुंची थी। ग्रभी 1976–77 के विषय में महाराष्ट्र सरकार से उत्पादन के पक्के ग्रनुमान उपलब्ध नहीं हुए हैं। तथापि सितम्बर--ग्रक्तूबर, 1976 में कुछ क्षेतो में लम्बे समय तक सूखा पड़ने के कारण इस वर्ष भी फसल को हानि पहची है।

+THE MINISTER OF AGRICUL-AND IRRIGATION (SHRI TURE SURJIT SINGH BARNALA): (a) and (b) The production of cotton in Maharashtra during 1975-76 was estimated at 7.81 lakh bales as against the record level of 17.17 lakh bales in 1974-75. The crop in 1975-76 was damaged by excessive rains at the time of ball formation. Firm estimate of production for the year 1976-77 has not yet become available from Maharashtra. However, the crop in this year too was damaged by prolonged dry spell in some areas during September-October, 1976.]

†[]English translation.

Scheme for giving grants to Scientists

452. SHRI SHRIKANT VERMA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that the University Grants Commission has approved a scheme for giving grants to young Scientists to enable them to devote their whole time to research and study; and

(b) if so, what are the details of the scheme?

THE MINISTER OF EDUCATION. SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): (a) and (b) Yes, Sir. According to the information furnished by University Grants Commission, the Commission has instituted a the scheme of "Career Awards" to enable young scientists to devote their whole time attention to research and study. Under this scheme young talented scientists in the universities with established competence and good potential in their area of specializagood tion, are offered these awards ordinarily for a period of three years. Lecturers/Readers who are not more than 35 years of age and have completed doctoral/post-doctoral or equivalent professional training are eligible for these awards. During the period of these awards, the Commission will pay them full salary and allowances and in addition provide a research grant of upto Rs. 1,00,000/and 2 or 3 Research Fellows. Selections for these awards are made on the recommendations of a Standing Committee constituted for the purpose.

Development of class IV staff for domestic work by the officer₃ of the Dandakaranya Project

453. SHRI SANAT KUMAR RAHA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government have received any memorandum from the

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